

THE HIGH COURT OF MEGHALAYA : SHILLONG

NOTIFICATION

Dated Shillong, the 06th July, 2026

No. HCM.III/78/2026/JudI/7: In exercise of the powers conferred by Rule 6 of the **High Court of Meghalaya (Public Interest Litigation) Rules, 2013**, Hon'ble the Chief Justice is pleased to constitute the **Public Interest Litigation Committee** comprising the following Hon'ble Judges:

- | | |
|---|----------|
| 1. Hon'ble Mr. Justice H. S. Thangkhiew | Chairman |
| 2. Hon'ble Mr. Justice W. Diengdoh | Member |

The **Committee** shall, *inter alia*, examine Letter Petitions raising issues of public interest and take such action thereon as may be warranted under the **High Court of Meghalaya (Public Interest Litigation) Rules, 2013**, before such matters are placed before the appropriate Public Interest Litigation Bench.

The **Committee** shall be assisted by the **Public Interest Litigation Cell** in the discharge of its functions under the aforesaid Rules.

By Order

REGISTRAR GENERAL

Dated Shillong, the 06th July, 2026

Memo. No. HCM.III/78/2026/JudI/7A

Copy to: -

1. The Registrar -cum- PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
6. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information and necessary action.

7. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. All Joint Registrars/ Deputy Registrars / Assistant Registrars High Court of Meghalaya, Shillong for favour of kind information.
10. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
11. ✓ The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


REGISTRAR GENERAL

1035
6/12/16